

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-1371/2013**

**New Delhi, this the 25<sup>th</sup> day of August, 2017**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Om Singh Chouhan, Chowkidar,  
M.C.D. Primary School,  
Kalyanpuri-5, Shahdara South,  
Delhi.

...

Applicant

Versus

1. The Commissioner,  
Municipal Commissioner of Delhi East,  
419, Udyog Sadan,  
Industrial Area,  
Patparganj, Delhi.
2. The Additional Commissioner (Education),  
Municipal Commissioner of Delhi East,  
419, Udyog Sadan,  
Industrial Area, Patparganj, Delhi.
3. Govt. of NCT of Delhi,  
(through its Secretary,  
I/c of the Department of Social Welfare)  
Civil Secretariat, ITO, New Delhi.
4. North Delhi Municipal Corporation,  
(through its Chairman),  
MCD Building, city zone,  
Asaf Ali Road, New Delhi. .... Respondents

(By Advocate: Ms. Sangita Rai and Sh. S.K. Tripathi for Ms. Anita Pandey)

**ORDER (ORAL)****Hon'ble Mr. Shekhar Agarwal, Member (A)**

Applicant has appeared in person and stated that he seeks leave of this Tribunal to withdraw this OA.

2. Accordingly, this OA is dismissed as withdrawn.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

/ns/